

## Office of the District & Sessions Judge, Sheikhpura.

Order No 35/(G)/2021.

Dated 02.05.2021.

Considering the letter dated 01.05.2021 of General Secretary, District Bar Association, Sheikhpura regarding abstaining of Advocates of District Bar Association, Sheikhpura from all court works from 03.05.2021 to 12.05.2021 and their request to close the civil court, sheikhpura from 03.05.2021 to 12.05.2021, due to rapid surge of second strain of COVID-19 causing increased number of corona positive cases among advocates and medical forecast of the possibility of huge surge in such number of covid-19 positive cases and poor medical facility in the district, in consultation with the Hon'ble High Court, Patna and in view of Hon'ble Court's letter no. 40608-40644/A.D. Misc., dated 07.10.2020, it is ordered that from 03.05.2021 to 12.05.2021, the offices and Courts of Civil Court, Sheikhpura will remain closed except the work of remand and urgent release to break the chain of COVID-19 pandemic second deadliest surge and also to ensure the complete sanitization of the court's premises.

The entry will be restricted during this period except civil court staff for urgent work.

The officers and staff of this Judgeship, will remain on duty and make themselves available as and when required and keep their mobile phone in switch on mode as they may be called for any urgent matters including remand and release work and they would not leave the headquarter during the aforesaid period without prior permission or leave. The Officers as well as staffs of Sheikhpura Judgeship are directed/requested to follow the protocols as well as guideline of the COVID-19 Pandemic and they shall continue to remain at their repective place of residence.

Nazir and Court Manager, Civil Court, Sheikhpura are directed to get sanitization of the court premises, court room, offices and chamber of Judicial Officers on regular basis.

The System officer is directed to upload this order on the official website of the Judgeship. Communicate to all concerned including the Bar Association, Sheikhpura for their information and compliance.

This order will come into force with immediate effect.

Inform all concerned.

*Md. Gheyasuddin*  
(Md. Gheyasuddin)

I/C District & Sessions Judge,  
Sheikhpura.  
02.05.2021.